

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 293 of 2016 &
IA No. 599 of 2016**

Dated: 19th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I.J.Kapoor, Technical Member**

In the matter of:-

M/s J.B.Rolling Mills Ltd. & Anr.

.... Appellant (s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Ajay Vaidya
Mr. E.Premjit Singh

Counsel for the Respondents(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1
Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-2

ORDER

Learned counsel for the appellant states that the appellant wants to adopt the same rejoinder filed by the Appellant in Appeal No. 154 of 2016 in this appeal also.

Pleadings are complete. List the matter for hearing on **27.07.2017**. Tag to Appeal No. 154 of 2016.

**(I.J.Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt